GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE

LOK SABHA

UNSTARRED QUESTION NO.3957

TO BE ANSWERED ON THE 9TH DECEMBER, 2016

CONSTRUCTION AROUND ORDNANCE DEPOTS

3957. SHRI PARVESH SAHIB SINGH:

Will the Minister of DEFENCE j{kk ea=h
be pleased to state:

(a) whether the Government has recently changed its policy towards construction around the ordnance depots;

(b) if so, the details thereof;

(c) whether the Government has taken relevant security measures and implications into account into making the said move; and

(d) if so, the details thereof along with the concerns raised in this regard, if any?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

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(a) & (b): Ministry of defence has amended its guidelines dated 18.05.2011 for issuance of No Objection Certificate for building constructions in the vicinity of Defence Establishment including Ordnance Depots on 21.10.2016. As per the revised guidelines, the security restrictions in respect of defence establishments / installations located at 193 stations shall apply up to 10 mtrs only from the outer wall of such establishments / installations. Further, in respect of 149 stations located in the State of Jammu & Kashmir, the restrictions shall apply up to 100 mtrs from the outer wall of such defence establishments / installations. However, the security restriction in respect of rest of the military station will remain same as per Ministry of Defence guidelines dated 18.05.2011.

(c) & (d): The revised guidelines have been issued after due consultations and taking into account security implications vis-à-vis interest of people whose lands fall in the area of security distance around the defence establishments. Army has raised certain concerns on reduction in the security distances which are presently under examination in the Ministry.

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